

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Insolvency) No. 148 of 2025

IN THE MATTER OF:

Gateway Investment Management Services Ltd.

...Appellant

Versus

ASC Insolvency Services LLP & Ors.

...Respondents

Present:

For Appellant : Mr. Arun Kathpalai, Sr. Advocate and Mr. Abhijeet Sinha, Sr. Advocate with Ms. Udita Singh, Mr. Vaibhav Mishra, Mr. Ekaansh Mishra, Advocates.

For Respondents : Mr. Vivek Sibal, Sr. Advocate with Ms. Rashmi Raj, Ms. Kiran Bisht, Mr. Abhishek Periwal, Advocates for R-1 (RP).

Mr. Niranjana Reddy, Sr. Advocate with Mr. Abhishek Anand, Ms. Aditi Sinha, Ms. Palak Arora, Advocates for R-2 (NARCL).

Mr. Krishnendu Datta, Sr. Advocate with Mr. Milan Singh Negi, Mr. Nikhil Kumar Jha, Ms. Aakruti Gupta, Advocates for R-3.

Mr. Ramji Srinivasan, Sr. Advocate with Mr. Arijit Mazumdar, Ms. Akanksha Kaushik, Mr. Arjun Bhatia, Ms. Shefali Munde, Advocates for SRA.

ORDER
(Hybrid Mode)

24.01.2025: Heard Shri Arun Kathpalia, learned senior counsel and Shri Abhijeet Sinha, learned senior counsel for the Appellant, Shri Vivek Sibal, learned senior counsel appearing for the Resolution Professional, Shri Ramji Srinivasan, learned senior counsel appearing for the Successful Resolution Applicant, Shri Krishnendu Datta, learned senior counsel for Respondent No.3 –Alchemist, Shri Niranjana Reddy, learned senior counsel appearing for NARCL. **Order reserved.**

Cont'd.../

Both the parties are at liberty to submit their Short Notes of Submission of not more than three pages within a week.

**[Justice Ashok Bhushan]
Chairperson**

**[Barun Mitra]
Member (Technical)**

**[Arun Baroka]
Member (Technical)**

Archana/nn